

**List of Proclaimed Offender declared by the Court of Ms. Amarjot Bhatti, District & Sessions Judge, Hoshiarpur Till
APRIL, 2021**

Sr. No.	Case No.	Case Title	Name of the PO Person	FIR No.	Police Station	Date of PO Declaration
1	SC/141/2017	STATE VS JAGPREET SINGH ETC	GURJANT SINGH	66//2016	HAJIPUR	12-03-20
2	SC/68/2020	STATE VS SANDEEP SINGH @ BUNTY	SANDEEP SINGH @ DEEPA	01//2019	GHARDIWALA	16-04-21

**List of proceedings u/s 83 Cr.PC against PO Person by the Court of Sh. Jatinder Pal Singh Khurmi ,
Addl. Sessions Judge, Hoshiarpur till April 2021.**

Sr. No.	Cases Number	Case Title	Name of the PO Person	FIR No.	Police Station	Date of PO Declaration
1	NDPS/447/2017	STATE VS LOVEJIT SINGH	RANJIT SINGH	103/11.05.2017	TANDA	24.04.2018
2	NDPS/282/2017	STATE VS MUNISH BHATIA	MUNISH BHATIA	136/15.09.2016	MODEL TOWN	11.10.2018
3	SC/298/2016	STATE VS RAJINDER	RAJINDER @ SONU	45/16.03.2016	MEHTIANA	17.11.2018
4	SC/44/2017	STATE VS SUKHWINDER SINGH	SUKHWINDER SINGH	130/24.07.2016	MUKERIAN	12.09.2019
5	NDPS/368/2018	STATE VS JAGDEEP SINGH	JAGDEEP SINGH	248/15.11.2017	TANDA	19.02.2020
6	NDPS/368/2018	STATE VS JAGDEEP SINGH	DAMANPREET SINGH	248/15.11.2017	TANDA	19.02.2020
7	SC/4/2018	STATE VS KAMALJIT	PARVIDNER KUMAR	120/07.09.2017	MAHILPUR	09.03.2020

List of Proclaimed Offender declared Cases pending in the Court of Ms. Jatinder Kaur Addl. Sessions Judge Hoshiarpur till April 2021

Sr. No.	Case Number	Case Title	Name of the P.O person	FIR No.	Police Station	Date of PO Declaration
1	NDPS/259/2015	STATE VS MANDEEP SINGH	MANDEEP SINGH S/O RAVINDER SINGH	50/24.4.2015	SADAR	08.03.2019
2	NDPS/342/2017	STATE VS RAVI KUMAR	RAVI KUMAR @ BABLU S/O KISHAN KUMAR	51/05.04.2017	SADAR	30.05.2019
3	NDPS/140/2018	STATE VS MANDEEP SINGH @MANNA	MANDEEP SINGH @ MANNA S/O RAVINDER SINGH	177/14.10.2017	SADAR	30.07.2019
4	NDPS/326/2017	STATE VS NAVPREET SINGH	NAVPREET SINGH @NAV S/O GURDEV SINGH	54/01.05.2016	SADAR	19.11.2019
5	NDPS/241/2017	STATE VS JATINDER SINGH	JATINDER SINGH S/O PAL SINGH	97/2016	MAHILPUR	29.10.2019
6	NDPS/286/2017	STATE VS NEERAJ KUMAR	VARINDER PAL S/O DALJIT SINGH	97/2016	HARIANA	20.12.2019
7	NDPS/463/2017	STATE VS MUKESH GIRI	MUKESH GIRI S/O PARMOD GIRI	64/2017	CHABBEWAL	06.01.2020

List of Proclaimed Offenders relating to the court of Ms. Neelam Arora, Additional Sessions Judge, Hoshiarpur till April 2021

Sr. No.	Case Number	Case Title	Name of the PO Person	FIR No.	Police Station	Date of Declaration
1	NDPS/101/27.03.2017	State Vs Sukhwinder Singh @ Sukha	Sukhwinder Singh @ Sukha	148/29.09.2016	Mehtiana	20.03.2019
2	SC/138/2019	STATE VS Prince	Prince Kumar	109/14.07.2019	Dasuya	14.08.2019
3	SC/151/29.04.2019	STATE VS Rahul	Rahul	75 Dt. 12.07.2018	Mehtiana	16.11.2019
4	NDPS/374/29.09.2017	State VS Mohammad Yakub	Mushtaq Mir	49/04.04.2017	City	12.01.2018
5	NDPS/399/2014	State Vs Jasbir Singh	Lovedeep Singh @ Sunny	53/27.03.2014	Model Town	08.08.2017
6	NDPS/172/2015	State VS Baljit Singh	Baljit Singh	77/05.06.2014	City	01.07.2017
7	NDPS/179/2016	State Vs Gurjinder Singh	Gurjinder Singh @ Gopi	11/07.02.2015	Mehtiana	20.01.2017
8	SC/88/2015	State Vs Raman Kumar @ Mintu	Raman Kumar @ Mintu	06/17.01.2015	Mukerian	31.03.2017

List of Proclaimed Offenders relating to the court of Sh. Sandeep Singh Jossan, Additional Sessions Judge, Hoshiarpur till April 2021

Sr. No.	Case Number	Case Title	Name of the PO Person	FIR No.	Police Station	Date of Declaration
nil						

List of Proclaimed Offenders relating to the court of Dr. Gopal Arora, Additional Sessions Judge, Hoshiarpur till April 2021

Sr. No.	Case Number	Case Title	Name of the PO Person	FIR No.	Police Station	Date of Declaration
nil						

List of Proclaimed Offender declared Cases pending in the Court of Sh. Rupinder Singh, ACJM Hoshiarpur till April 2021

Sr. No.	Case Number	Case Title	Name of the P.O person	FIR No.	Police Station	Date of PO Declaration
nil						

LIST OF PROCLAIMED DECLARED BY THE COURT OF Ms. PUSHPA RANI, CHIEF JUDICIAL MAGISTRATE, HOSHIARPUR TILL April 2021.

S.NO	CASE NUMBER	CASE TITLE	NAME OF THE PO PERSON	FIR NO.	POLICE STATION	DATE OF PO DECLARATION
1	NACT/21/2019	THE HSP. CENTRAL CO. OPERATIVE BANK VS ASHWANI KUMAR	ASHWANI KUMAR S/O DEVI CHAND		CITY, HSP	10.09.2019
2	NACT/740/2018	THE HSP. CENTRAL CO. OPERATIVE BANK VS AMARJIT	AMARJIT S/O BALDEV RAJ		CITY. HSP	10.09.2019
3	NACT/201/2019	THE HSP. CENTRAL CO. OPERATIVE BANK VS RAJIV MARWAHA	RAJIV MARWAHA S/O HARMOHINDER PAL MARWAHA		CITY, HSP	10.09.2019
4	REMP	STATE VS GURDEEP KUMAR @ JOHAN	GURDEEP KUMAR @ JOHAN S/O KISHAN LAL	175/2015	MODEL TOWN, HSP	07.09.2019
5	COMI/90/2016	PRITAM SINGH VS DARSHAN SINGH	RICKY S/O DARSHAN		CITY, HSP	02.09.2019
6	COMI/90/2016	PRITAM SINGH VS DARSHAN SINGH	SUNNY S/O DARSHAN		CITY, HSP	02.09.2019
7	REMP	STATE VS DEEPAK BEDI	DEEPAK BEDI S/O NIRDEV SINGH BEDI	272/2018	MODEL TOWN, HSP	2.11.2019
8	NACT/404/2019	OBC VS RAJ KUMAR	RAJ KUMAR S/O HARI RAM		CITY, HSP	23.11.2019
9	NACT/63/2019	RITIKA SHARMA VS NEHA	NEHA W/O SHIV KUMAR		CITY, HSP	23.11.2019
10	NACT/343/2019	INDU SINDH BANK VS GAGANDEEP SINGH	GAGANDEEP SINGH S/O HARBHAJAN SINGH		CITY, HSP	23.11.2019
11	NACT/329/2019	AMERICAN FINANCE CORP. VS MANOHAR LAL	MANOHAR LAL S/O RATAN LAL		CITY, HSP	23.11.2019
12	NACT/337/2019	INDU SINDH BANK VS SODHI KUMAR	SODHI KUMAR S/O DHARAM CHAND		CITY, HSP	23.11.2019
13	NACT/118/2019	PAWAN KUMAR VS VIKRAMJIT	VIKRAMJIT S/O SAGLI RAM		CITY, HSP	23.11.2019
14	NACT/461/2019	DEEPAK KHANNA VS SHIVANI PRABHAKAR	SHIVANI PRABHAKAR W/O RAHUL PRABHAKAR		CITY, HSP	23.11.2019
15	NACT/551/2019	KULWINDER KUMAR VS JASWANT SINGH	JASWANT SINGH S/O BALWINDER SINGH		CITY, HSP	7.12.2019
16	NACT/491/2017	VARDHMAN YARNS VS LUNIYA BROTHERS	PUSHPA DEVI MOTI LAL LUNIYA		CITY, HSP	7.12.2019
17	REMP/446/2019	STATE VS RAM LUBHAYA	RAM LUBHAYA S/O PRITAM DAS		MODEL TOWN, HSP	7.12.2019

18	NACT/89/2019	HSP CO. OPERRATVI BANK VS SUKHDEEP BHULLAR	SUKHDEEP BHULLAR D/O PRABH DIYAL SINGH		CITY, HSP	7.12.2019
19	NACT/544/2019	BAL KISHAN VS SUDESH KUMARI	SUDESH KUMARI W/O KRISHAN GOPAL		CITY, HSP	7.12.2019
20	NACT/489/2019	M/S NAGINA STORE VS ANIL JAIN	ANIL JAIN		CITY, HSP	7.12.2019
21	NACT/385/2019	MANJIT KAUR VS RANJIT KAUR	RANJIT KAUR W/O PIARA SINGH		CITY, HSP	7.12.2019
22	NACT/339/2019	INDU SINDH BANK VS DAVINDER KUMAR	DAVINDER KUMAR S/O SOHAN LAL		CITY, HSP	7.12.2019
23	REMP/471/2019	STATE VS AMARJIT SINGH VIRDI	AMARJIT SINGH VIRDI S/O GURMAIL SINGH		MODEL TOWN, HSP	4.1.2020
24	NACT/637/2019	SANJEEV KUMAR VS SURINDER KUMAR	VINOD KAPOOR S/O BANSI LAL		CITY, HSP	4.1.2020
25	CHI/116/2019	STATE VS RANDHIR SINGH	RANDHIR SINGH S/O TAWINDER SINGH		MODEL TOWN, HSP	14.2.2020
26	NACT/623/2019	SUSHANT GUPTA VS MEENA PURI	MEENA PURI W/O ANIL PURI		CITY, HSP	29.2.2020
27	NACT/628/2020	SUSHANT GUPTA VS MEENA PURI	MEENA PURI W/O ANIL PURI		CITY, HSP	29.2.2020
28	NACT/627/2021	SUSHANT GUPTA VS MEENA PURI	MEENA PURI W/O ANIL PURI		CITY, HSP	29.2.2020
29	NACT/625/2022	SUSHANT GUPTA VS MEENA PURI	MEENA PURI W/O ANIL PURI		CITY, HSP	29.2.2020
30	NACT/626/2023	SUSHANT GUPTA VS MEENA PURI	MEENA PURI W/O ANIL PURI		CITY, HSP	29.2.2020
31	NACT/675/2019	MS SHREE RAM TRANSPORT VS GURCHET SINGH	GURCHET SINGH S/O JASWINDER SINGH		CITY, HSP	29.2.2020
32	NACT/473/2019	GURWINDER SINGH VS MS WORLD 80	KRISHNA KUMRA W/O VARUN KUMRA		CITY, HSP	29.2.2020
33	NACT/703/2019	SANDEEP SINGH VS JASVIR SINGH	JASVIR SINGH S/O JARNAIL SINGH		CITY, HSP	29.2.2020
34	NACT/691/2019	DILRAJ SINGH REHAL VS LOVELY HANS	LOVELY HANS		CITY, HSP	29.2.2020
35	NACT/741/2019	SUNIL KUMAR VS NAVAL SINGH	NAVAL SINGH S/O DADVIR SINGH		CITY, HSP	29.2.2020
36	NACT/747/2018	VIVEK SHARMA VS SARABJIT SINGH	SARABJIT SINGH S/O PARKASH SINGH		CITY, HSP	7.3.2020

**LIST OF PROCLAIMED DECLARED BY THE COURT OF Ms. Himanshi Galhotra, PCS Addl. Civil Judge
Senior Division, HOSHIARPUR TILL April 2021.**

S.NO	CASE NUMBER/ TITLE	NAME OF THE PO PERSON	FIR NO.	POLICE STATION	DATE OF PO DECLARATION
1	NACT/466/2018	SURINDER SINGH		CHABBEWAL	
2	STATE VS. UNKNOWN UCR/122/2019	UNKNOWN	28/2016	CHABBEWAL	
3	STATE VS UNKNOWN UCR/59/2019	UNKNOWN	97/2018	CHABBEWAL	
4	STATE VS UNKNOWN UCR/125/2019	UNKNOWN	88/2013	CHABBEWAL	
5	STATE VS UNKNOWN UCR/124/2019	UNKNOWN	52/2016	CHABBEWAL	
6	STATE VS UNKNOWN UCR/127/2019	UNKNOWN	142/2018	CHABBEWAL	
7	STATE VS UNKNOWN UCR/141/2019	UNKNOWN	61/2017	CHABBEWAL	
8	STATE VS UNKNOWN UCR/123/2019	UNKNOWN	143/2018	CHABBEWAL	
9	STATE VS UNKNOWN UCR/150/2019	UNKNOWN	113/2018	CHABBEWAL	
10	NACT/427/2017 U/S 138 NACT	DEEPAK BATRA		CHABBEWAL	
11	NACT/856/2018 U/S 138 NACT	RASHPAL		CHABBEWAL	
12	STATE VS. RAJINDER UCR/106/2019	RAJINDER KUMAR	75/2018	CHABBEWAL	
13	STATE VS GOBIND SINGH	GOBIND SINGH	80/2017	CHABBEWAL	
14	STATE VS GOVIND SINGH	GOBIND SINGH	42/2018	CHABBEWAL	
15	STATE VS PRATEEK PATHANIA	PRATEEK PATHANIA	139/2018	CHABBEWAL	

17	NACT/402/2018 MANDEEP KAUR VS. RAJESH KUMAR	RAJESH KUMAR		CHABBEWAL	
18	NACT/613/22018 RAM AVTAR VS. SUMIT KUMAR	SUMIT KUMAR		CHABBEWAL	
19	NACT/403/2018 IQBAL SINGH VS. RAJESH KUMAR	RAJESH KUMAR		CHABBEWAL	
20	UCR/107/2019	UNKNOWN	159/2018	CHABBEWAL	
21	NACT/589/2018 HCCBL VS. BALBIR SINGH	BALBIR SINGH		CHABBEWAL	
22	NACT/850/2018 PNB VS AMAT KALIA	AMAT KALIA		CHABBEWAL	
23	STATE VS AMRIK CHAND	AMRIK CHAND	86/2016	CHABBEWAL	
24	STATE VS UNKNOWN	UNKNOWN	79/2018	CHABBEWAL	
25	NACT/550/2018 SARABJIT VS. VARUN KUMAR	VARUN KUMAR		CHABBEWAL	
26	NACT/281/2018 M/S POWER SOLUTION VS. HARDEEP SINGH	HARDEEP SINGH		CHABBEWAL	
27	NACT/433/2018 MANJINDER SINGH VS. DEEPAK KUMAR	DEEPAK KUMAR		CHABBEWAL	
28	NACT/54/2018 HCCBL VS. KARNAIL SINGH	KARNAIL SINGH		CHABBEWAL	
29	NACT/147/2018 HCCBL VS. KIRAN	KIRAN		CHABBEWAL	
30	NACT/547/2016 DHARMINDER VS. RAM SINGH	RAM SINGH		CHABBEWAL	
31	HCCBL VS. SANTOSH KUMARI NACT/62/2018	SANTOSH KUMARI		CHABBEWAL	
32	STATE VS. JASWINDER	JASWINDER SINGH	14/2017	CHABBEWAL	
33	NACT/366/2018 HCCBL VS. INDERJIT KAUR	INDERJIT KAUR		CHABBEWAL	

List of Proclaimed offender declared by the Court of Sh. Rajinder Singh PCS, JMIC Hoshiarpur till April 2021

Sr. No.	Case Number	Case Title	Name of The PO Person	FIR No.	Police Station	Date of the PO Declaration
1	CHI/106/2019	State Vs Vijay Kumar	varinder Kumar	110/2007	Haryana	09-07-2019
2	CHI/894/2018	State Vs vinod Mahajan	vinod mahajan	77/2000	Vigilance Bureau, Jalandhar	30.09.2019
3	CHI/29/2017	State Vs Amandeep Singh and ors.	pardeep singh	61/2016	Bulalowal	29.02.2020
4	CHI/656/2016	State Vs Harmit Singh	Racchpal Singh	270/2015	Model Town Hoshiarpur	03.08.2019
5	Nact/466/2019	Union Bank Of India Vs Narinder Singh	Narinder Singh	NI, ACT	PS Model Town	06.03.2020
6	Nact/284/2018	State Bank of India Vs Som Nath	Somnath	NI,ACT	Model town Hoshiarpur	30.09.2019
7	Nact/265/2018	M/s Satpal Vinod Kumar Vs M/s Pahwa Trading company and others	Ashish Pahwa	NI,ACT	PS Model Town	26.09.2019
8	Nact/463/2019	Viajy Kumar Vs Ravinder Kumar	Ravinder Singh	NI, ACT	Model town Hoshiarpur	30.09.2019
9	CRM/49/2019	State of Punjab Vs Mandeep Singh	Mandeep Singh	CRM	PS City Hoshiarpur	26.07.2019

List of proclaimed Offenders declared by the court of Sh. Simrandeep Singh Sohi JMIC, Hoshiarpur till April 2021

S.No.	Case Number	Case Title	Name of the PO person	FIR No.	Police Station	Date of PO Declaration
1	Nact/768/2017	Balwinder Singh Vs Karan Kapoor	Karan Kapoor			03.01.2020
2	Nact/199/2017	Hspr Cenral Coop Bank Vs Rajinder Kumar	Rajinder Kumar			17.01.2020
3	Nact/912/2018	Indusind Bank Vs Sukhjit Singh	Sukhjit Singh			04.01.2020
4	Nact/812/2018	Mohinder Pal Singh Vs Sanjiv Bhalla	Sanjiv Bhalla			13.01.2020
5	Nact/797/2017	PADB Vs Mandeep Kumar	Mandeep Kumar			03.01.2020
6	Nact/798/2017	PADB Vs Sarabjit Singh	Sarabjit Singh			03.01.2020
7	Nact/176/2017	Parkash Chand Vs Chair Poorvanchal Multi State Coop Society Ltd.	Gursewak Singh			15.01.2020
8	Nact/834/2018	Rajinder Kumar Vs Shivani Parbhakar	Shivani Parbhakar			04.01.2020
9	CHI/477/2019	State Vs Ashwani Kumar	Amandeep Singh	72/2019	Mehtiana	15.01.2020
10	CHI/445/2019	State Vs Sarabjit Singh	Harpreet Singh	104/2019	Mehtiana	13.01.2020
11	CHI/445/2019	State Vs Sarabjit Singh	Balram Singh	104/2019	Mehtiana	23.01.2020
12	Nact/342/2018	Asha Vaid Vs Sunil Gupta	Sunil Gupta			19.02.2020

13	Nact/539/2018	Ashish Vs Mandeep Singh	Mandeep Singh			24.02.2020
14	COMI/595/2015	Gaurav Aggarwal Vs Sonia Arora	Sonia Aggarwal			06.02.2020
15	Nact/579/2019	HCCB VS Manjinder Singh	Manjinder Singh			24.02.2020
16	Nact/580/2019	HCCB Vs Sukhjinder Singh	Sukhjinder Singh			24.02.2020
17	Nact/745/2018	Hspr Cenral Coop Bank Vs Amandeep Singh	Amandeep Singh			29.02.2020
18	Nact/420/2019	Inderjit Singh Vs Jagan Nath	Jagan Nath			24.02.2020
19	COMI/119/2016	Meena Kumari Vs Naresh Kumar	Naresh Kumar			27.02.2020
20	COMI/178/2015	Pawandeep Singh Vs Dharam Singh	Jasvir Singh			18.02.2020
21	Remp/532/2019	State Vs Sharanjit kaur	Sharanjit Kaur	164/2016	Mehtiana	06.02.2020
22	Nact/911/2018	PNB Vs Rajinder Kumar	Rajinder Kumar			12.02.2020
23	Nact/233/2017	Raj Kamal Vs Deepak Kumar	Deepak Kumar			18.02.2020
24	Nact/646/2017	Satish Kumar Vs Manvir Singh	Manvir Singh			12.02.2020
25	CHI/44/2019	State Vs Sanjay	Sanjay	117/2018	Mehtiana	14.02.2020
26	CHI/255/2019	State Vs Shiv Kumar	Shiv Kumari	03/2019	Mehtiana	26.02.2020

27	Nact/319/2017	Suman Kumari Vs Rajinder Kaur	Rajinder Kaur			26.02.2020
28	Nact/271/2018	Surjit Singh Vs M/s Nature Udyog	Neeraj Arora			19.02.2020
29	Nact/396/016	UCO Bank Vs Pappu Kumar	Pappu Kumar			29.02.2020
30	Nact/147/2019	Charanjit Singh Vs Harpreet Singh	Harpreet Singh			06.03.2020
31	Nact/732/2018	HCCB Vs Vinod	Vinod			06.03.2020
32	Nact/706/2018	M/s Krishna Oil Vs M/s Sona Sales	Hanish Arora			07.03.2020
33	Remp/554/2019	State Vs Yadwinder Singh	Yadwinder Singh			30.10.2020

Ms.

List of Cases where accused declared PO, related to the court of Ms. Gurpreet Kaur, JMIC Hoshiarpur till April 2021

Sr. No.	Case No.	Petitioner Name VS Respondent Name	Date of Registration	Police Station Name	Date of order of PO
1	NACT/45/2017	IndusInd Bank Limited Vs Ranpal Singh	31-01-2017	City	05.10.2019
2	NACT/47/2017	IndusInd Bank Limited Vs Gurbax Kaur	31-01-2017	City	05.10.2019
3	NACT/178/2017	Gurvinder Pal Singh Vs Ravinderjeet Singh	03-04-2017		31.10.2019
4	NACT/302/2016	The Hoshiarpur Central Cooperative Bank Limited Vs Seema Rani	14-06-2016	Haryana	27.02.2020
5	NACT/306/2016	The Hoshiarpur Central Cooperative Bank Limited Vs Balwinder Singh	14-06-2016		09.01.2020
6	NACT/307/2016	The Hoshiarpur Central Cooperative Bank Limited Vs Buta Singh	14-06-2016		09.01.2020
7	NACT/372/2017	GURVINDER SINGH SAINI Vs JASVIR SINGH	14-06-2017		10.02.2020
8	NACT/461/2016	Shivtej Singh Vs Anita Kumari	22-08-2016	City	07.02.2020
9	NACT/528/2016	The Hoshiarpur Central Cooperative Bank Limited Vs Dinesh Pal	23-09-2016		27.02.2020
10	NACT/764/2017	Harvinder Singh Vs Krishan lal	29-11-2017	City	07.01.2020
11	NACT/839/2017	Davinder Singh Vs Balwinder Kumar	21-12-2017		07.02.2020

List of PO Declared by the court of Ms. Jasleen Narang, JMJC, Hoshiarpur till the month of April 2021

Sr. No.	Case Number	Case Title	Name of PO Person	FIR NO.	Police Station	Date of PO Declared
1	Nact/147/2017	Baldeep Kaur Vs Amandeep Kaur	Amandeep Singh S/o Jagroop Singh, R/o H.No.26 C, Gurudwara Road, Purhiram, Near Ghugi Di Chakki, Tehsil and Distt. Hoshiarpur		Sadar	3.9.2019
2	Nact/212/2018	Kamal Bhargava Vs Krishan Lal Bagga	Krishan Lal Bagga S/o Deepak Kumar Bagga, R/o Street No.4, Bagga Niwas, Birbal Nagar, Hoshiarpur		Model Town	6.9.2019
3	Nact/818/2017	Harry Barnard Vs Sunil Gupta	Sunil Gupta S/o Jiwan Gupta R/o H.No.17, Fauji Gali, Dhobi Mohalla, Prachin Shiv Bari Mandir, Makhsoodpur, Jalandhar		Model Town	7.9.2019
4	Nact/839/2018	Param Satkar Singh Vs Nauhariya Ram	Nauhariya Ram S/o Bhagat Ram R/o Anandgarh, Tehsil and Distt. Hoshiarpur		Bullowal	7.9.2019
5	Nact/207/2018	The Hoshiarpur Central Coop. Bank Vs Avtar Singh	Avtar Singh S/o Ratan Singh R/o VPO Khanaura, Tehsil and Distt. Hoshiarpur		Bullowal	7.9.2019
6	Nact/712/2018	Gurjit Singh Vs Shamsher Singh	Shamsher Singh S/o Hoshiar Singh R/o H.No.205, Street No.15, Kamalpur, Distt. Hoshiarpur		Bullowal	18.9.2019
7	CHI/98/2019	State Vs Dalraj Singh & Other	Dalraj Singh S/o Rajinder Singh R/o Pandori Bawa Dass, PS Bullowal, Distt. Hoshiarpur	FIR 130/ 2017/ Bullowal	Bullowal	18.9.2019

8	CHI/98/2019	State Vs Dalraj Singh & Other	Navjot Singh @ Jota S/o Harminder Singh R/o Ludda, PS Bullawal	FIR 130/ 2017/ Bullawal	Bullawal	18.9.2019
9	Nact/553/2018	Punjab National Bank Vs Paramjit Kaur	Paramjit Kaur wife of Kewal Singh S/o Village Khadiala Sainian, Tehsil and Distt. Hoshiarpur		Bullawal	27.9.2019
10	CHA/80/2019	State Vs Rakesh Kumar	Rakesh Kumar S/o Karnail Singh R/o Fattowal, PS Bullawal, Distt. Hoshiarpur	FIR 58/ 2018/ Bullawal	Bullawal	27.9.2019

List of Proclaimed Offender declared by the Court of Ms. Manjot Kaur, PCS JMIC, Hoshiarpur Till April, 2020

Sr. No.	Case No.	Case Title	Name of the PO Person	FIR No.	Police Station	Date of PO Declaration
NIL						

List of Proclamed offender declared by the court of Ms Parminder Kaur Bains PCS SDJM Dasuya till the month of April 2021

Sr. No.	Cases	Case Title	Name of the PO Person	FIR No.	PS	Date of PO Declaration
1	NACT/195/2015	RAKESH KUMAR Vs RAJNISH SHARMA	RAJNISH SHARMA S/o MADAN LAL SHARMA Address: OPPOSITE PUNJAB NATIONAL BANK HAJIPUR TEH MUKERIAN DISTT HOSHIARPUR		Dasuya	10.2.2020
2	NACT/279/2017	SHIVANI SWEET HOUSE Vs VIJAY KUMAR	VIJAY KUMAR Address:C/o Shashi Karyana Store, Near Braman Masjid Sarhand, Distt FatehgarhSahib		Dasuya	31.1.2020
3	NACT/214/2018	THE HOSHIARPUR CENTRAL CO-OP BANK LTD Vs SAWARAN SINGH	SAWARAN SINGH S/o Parsan Singh Address:Stabkot PO Dhanoa Teh Mukerian Dist Hoshiarpur		Dasuya	7.2.2020
4	NACT/297/2018	KULWINDER SINGH Vs PETER	PETER S/O LAKHWINDER MASIH Address:R/O VPO CHHANGALA TEH DASUYA DISTT HOSHIARPUR		Dasuya	10.2.2020

5	NACT/302/2018	KULWINDER SINGH Vs SAHIL NOOR SINGHC/O JAGDAMBAY WORLD ENTERPRISES	SAHIL NOOR SINGH C/O JAGDAMBAY WORLD ENTERPRISES S/O AJIT SINGH Address:R/O H NO 51 VILL KHAIRABAD PO CENTRAL JAIL ROAD VILL KHAIRABAD		Dasuya	20.1.2020
6	CHI/27/2019	State of Punjab Vs KARAN SINGH	KARAN SINGH s/o bhagwan das Address:R/O TAJPUR ROAD BACK SIDE CENTRAL JAIL VILL CHOTTIAN BHAGIAN KHURADDISTT LUDHIANA	152/2017	Dasuya	12.2.2020
7	NACT/48/2019	NAVEEN KUMAR Vs ARYA KUMAR JOLLY	ARYA KUMAR JOLLY S/O HARBANS LAL JOLLYAddress:R/O NEW COLONY (BACK SIDE OF AGGARWAL IRON STORE) MUKERIAN PSMUKERIAN DISTT		Dasuya	30.1.2020
8	NACT/50/2019	BALWINDER SINGH Vs SURJIT	SURJIT S/o Greeb Dass Address:VPO Chhangla, PS and Tehsil Dasuya District Hoshiarpur		Dasuya	17.12.2019
9	REMP/63/2019	State of Punjab Vs RAMANDEEP SINGH	RAMANDEEP SINGH S/o Charan Singh Address:R/o Rajowal PS Bullowal Dist Hoshiarpur		Dasuya	3.2.2020

10	NACT/68/2019	PUNJAB GRAMIN BANK Vs KAMALPREET SINGH	KAMALPREET SINGH S/o Rachhpal Singh Address:R/o Vill Duggal Dwakhri PO Berchha Teh Dasuya Dist Hoshiarpur		Dasuya	7.1.2020
11	NACT/86/2019	THE HOSHIARPUR CENTRAL CO-OP BANK LTD Vs SATPAL SINGH	SATPAL SINGH S/o Sohan Singh Address:R/o VPO Ghogra Teh Dasuya Dist Hoshiarpur		Dasuya	7.2.2020
12	NACT/90/2019	NAVEEN KUMAR Vs ARYA KUMAR JOLLY	ARYA KUMAR JOLLY S/O HARBANS LAL JOLLY Address:R/O NEW COLONY (BACK SIDE OF AGGARWAL IRON STORE) MUKERIAN PSMUKERIAN DISTT		Dasuya	20.2.2020
13	NACT/141/2019	ARTI JASROTIA Vs SANDEEP KUMAR	SANDEEP KUMAR S/o Amar nath Tailor Address:R/o Ward no. 4, Mahajana Mohalla near Raju Kariana Store Dasuya DistHoshiarpur		Dasuya	7.3.2020
14	NACT/143/2019	THE HOSHIARPUR CENTRAL CO-OP BANK LTD Vs MALKIT SINGH	MALKIT SINGH s/o Puran Singh Address:VPO Baja Chakk Teh Mukerian Dist Hoshiarpur		Dasuya	27.1.2020

15	NACT/159/2019	LAL SINGH Vs HAPPY	HAPPY S/o Surjit Singh Address:R/o Vill Chhangla Teh Dasuya Dist Hoshiarpur		Dasuya	6.2.2020
16	NACT/165/2019	NARINDER SINGH Vs RAJ KUMAR	RAJ KUMAR S/o BHAG RAM Address:VILLAGE ZAHIDPUR (NEAR DAGAN), TEHSIL MUKERIAN DISTRICTHOSHIARPUR		Dasuya	17.1.2020
17	NACT/208/2019	BALWINDER SINGH Vs JOGINDER SINGH	JOGINDER SINGH S/o Kesa Ram Address:R/o Vill Kollian PS Dasuya Teh Dasuya Dist Hoshiarpur		Dasuya	7.3.2020
18	NACT/266/2019	ANIL KUNDRA Vs MEENU BALA	MEENU BALA S/o Subhash ChanderAddress:R/o Mandir Wali Gali Chowk Mehta Amritsar Raod, mehta Dist Amritsar		Dasuya	12.3.2020

List of Proclaimed Offender declared by the Court of Sh Varinder Kumar,PCS,JMIC, Dasuya till the month of April 2021

Sr. No.	Case Title	Name of the PO person	FIR no.	Police Station	Date of PO Declaration
1	STATE VS GURDEEP SINGH	GURDEEP SINGH @ BABLA S/O GURBACHAN SINGH R/O MOHALLA GURDEV PUR KHUH WALI GALI, MUKERIAN, PS MUKERIAN	25/17-06-2018	GHARDIWALA	14-01-2020
2	SAJJAN SINGH VS DARBARA SINGH	DAVINDER KAUR D/O DARBARA SINGH R/O VILL MAJHOOR, PS SADAR NAWAN SHAHAR,DISTT HOSHIARPUR		GHARDIWALA	05-02-2020
3	SAJJAN SINGH VS DARBARA SINGH	AVTAR SINGH S/O DARBARA SINGH R/O VILL MAJHOOR, PS SADAR NAWAN SHAHAR,DISTT HOSHIARPUR		GHARDIWALA	05-02-2020
4	STATE VS BIKKAR SINGH	BIKKAR SINGH S/O KISHAN SINGH R/O JHINGAR KALAN, PS DASUYA, DISTT HOSHIARPUR	49/02-10-2018	GHARDIWALA	29-09-2020
5	STATE VS MANDEEP SINGH	MANDEEP SINGH @ ROMI S/O INDERJIT SINGH R/O SARAFI MOHALLA, PS DASUYA, DISTT HOSHIARPUR	49/02-10-2018	GHARDIWALA	29-09-2020
6	STATE VS BALKAR SINGH	BALKAR SINGH S/O SURTI RAM,R/O VILL JAHANPUR,PS MUKERIAN, DISTT HOSHIARPUR	65/22-12-2018	GHARDIWALA	29-09-2020

7	STATE VS MOHAMMAD SALIM	MOHAMMAD SALIM S/O LATE MOHAMMAD LATIF, R/O NADALO,PS MEHTIANA, DISTT HOSHIARPUR	69/29-11-2019	GHARDIWALA	29-09-2020
8	STATE VS MOHAMMAD AWASH	MOHAMMAD AWASH BANI S/O MOHAMMAD BANI, R/O DAMAL KHUSIPUR, PS ASBALA, PP CHAMAL, DISTT ANANTNAG, J&k	39/12-05-2017	GHARDIWALA	08-10-2020
9	STATE VS BALWINDER SINGH	BALWINDER SINGH S/O PRITAM SINGH R/O PHERO CHECHI, TEHSIL KAHNUWAL, DISTT GURDASPUR	62/06-04-2019	TANDA (CHOWKI SARAN)	29-10-2020
10	STATE VS REKHA AHUJA	REKHA AHUJA R/O H.NO. 502 J BLOCK VISHNU PARK BRS NAGAR LUDHIANA	228/16-09-2018	TANDA (CHOWKI SARAN)	04-01-21

List of Proclaimed Offender declared by the Court of Ms. Priyanka Sharma,PCS,JMIC, Dasuya till the month of April 2021

Sr. No.	Case Title	Name of the PO person	FIR no.	Police Station	Date of PO Declaration
1	State vs Deepak Kumar	Deepak Kumar s/o Patwa Ram R/O 169, Old Railway Road,Jalandhar	58/2016	Tanda	07-03-2020
2	State vs Sandeep Singh	Sandeep Singh S/O Sulakhan Singh r/oVillage Rajdhan, PS Tanda	158/2018	Tanda	07-03-2020
3	State vs Golu	Golu s/o Balwinder Singh r/o village Harsi Pind, PS Tanda	211/2019	Tanda	10-01-2020
4	State vs Gurwinder Singh	Gurwinder Singh alias Ginda s/o Santokh Singh r/o village PulPukhta, PS Tanda.	54/2018	Tanda	28-02-2020
5	State vs Balbir Singh	Kashmir Singh s/oGurmit Singh r/o village Salempur PS Tanda.	300/2015	Tanda	18-02-2020
6	HCCB vs Gagandeep Singh	Gagandeep Singh s/o Shinderpalr/o village Vadda Ghar,Tehsil Bagha Purana, Distt Moga	Nil	Tanda	15-02-2020

List of Proclaimed Offender declared by the Court of Sh. Amardeep Singh Bains PCS SDJM Mukerian till April 2021

Sr. No.	Case Number	Case Title	Name of the P.O person	FIR No.	Police Station	Date of PO Declaration
1	NACT/214/2018	Punjab and Sind Bank vs Surinder Mahajan	Surinder Mahajan		Mukerian	30/10/2019
2	CHI/103/2015	State vs Lakhwinder singh	Suman	103/2015	Mukerian	19/11/2019
3	NACT/247/2017	Pb state Co-op bank vs Paras Ram	Paras Ram		Mukerian	43508
4	NACT/79/2018	The Hoshiarpur central co-op bank vs parveen kumar	Parveen kumar		Mukerian	43567
5	NACT/201/2017	MS Kirat Enterprises vs Dinesh Kumar	Dinesh Kumar		Mukerian	43628
6	NACT/68/2018	Harwinder Singh Vs Janak Raj	Janak Raj		Mukerian	43508
7	NACT/257/2016	Moti Lal vs Narinder Singh	Narinder Singh		Mukerian	43628
8	NACT/134/2018	Swaran Singh vs Sukhwinder Singh	Swaran Singh		Mukerian	43771
9	NACT/212/2017	The Hoshiarpur central co-op bank vs Ajit Singh	Ajit singh		Mukerian	43508

List of Proclaimed Offender declared Cases pending in the Court of Ms Rinky Agnihotri JMIC Mukerian till April 2021

Sr. No.	Case Number	Case Title	Name of the P.O person	FIR No.	Police Station	Date of PO Declaration
1	CHA/3/2015	State Vs Sadhu	Sanju & Tota Ram	20/2015	Mukerian	07.11.2019
2	NACT/213/2017	The Hoshiarpur central co-op bank vs Ajit Singh	Ajit singh			02.12.2019
3	NACT/117/2016	The Hoshiarpur central co-op bank vs Daljit Singh	Daljit Singh			13.11.2019
4	NACT/162/2017	Charan Singh Vs Titu Chand	Titu Chand			07.12.2019
5	NACT/260/2016	Dalbir Singh Vs Ranjit Singh	Ranjit Singh			04.11.2019
6	NACT/26/2017	The Hoshiarpur central co-op bank vs Surinder Kumar	Surinder Kumar			06.12.2019
7	CHI/225/2017	State Vs Inderjeet	Inderjeet Singh & Amrik Singh			30.10.2019
8	NACT/112/2018	The Hoshiarpur central co-op bank vs Sukhwinder Singh	Sukhwinder Singh			03.02.2020
9	CHI/186/2017	State Vs Tarsem Singh	Satwant Singh	18/2017	Hajipur	28.03.2019
10	NACT/247/2016	KHUSHAL SINGH VS GURJIT SINGH etc.	Gurjit Singh			07.09.2019
11	NACT/129/2017	Sandeep Kashyap Vs Deepak Kumar	Naresh Kumar			20.08.2019
12	COMI/28/2014	Darshan Vs Kashmir	Sukhdev			01.02.2016

13	CHI/57/2018	State Vs Abhi Sethi & ors	Abhi Sethi & Chetan	197/2017	Mukerian	14.02.2020
14	CHI/91/2017	State Vs Amandeep & Ors	Amandeep	121/2016	Mukerian	29.01.2020
15	CHI/49/2017	State Vs Girak Kampania etc	Girak Kampania	43/2015	Mukerian	20.11.2019
16	CHI/14/2020	State Vs Gurdeep Singh	Gurdeep	41/2018	Mukerian	03.09.2019
17	CHI/8/2017	State Vs Abhishek	Abhishek	22/2017	Mukerian	22.02.2019
18	CHI/107/2017	State Vs Barinder Singh	Nathu Ram	172/2015	Mukerian	01.12.2018
19	CHI/446/2014	State Vs Jatinder Singh	Sukhjinder Singh	96/2013	Mukerian	20.11.2018
20	CHI/116/2017	State Vs Ravinder Singh	Ravinder Singh	64/2017	Mukerian	06.11.2018
21	CHA/3/2015	State Vs Sadhu	Rotash	20/2015	Mukerian	15.11.2018
22	CHI/2/2019	State Vs Des Raj & Ors	Des Raj & Raj Kumar	75/2017	Mukerian	05.11.2018
23	CHI/72/2018	State Vs Shiv Dyal & Ors	Shiv Dyal, Rekha Rani, Rajinder Singh, Arjan	43/2016	Mukerian	08.03.2018
24	CHI/27/2018	State Vs Balwinder Singh Sandhu	Balwinder Singh Sandhu	171/2016	Mukerian	03.01.2018

List of Proclaimed Offender declared Cases pending in the Court of Sh. Manik Kaura JMIC Mukerian till April 2021

Sr. No.	Case Number	Case Title	Name of the P.O person	FIR No.	Police Station	Date of PO Declaration
1	CHI/232/2017	STATE VS INDERJIT SINGH AND OTHERS	INDERJIT SINGH @ NEETU AND AMRIK SINGH	16/29-04-2014	TALWARA	05-10-19
2	CHI/233/2017	STATE VS INDERJIT SINGH AND OTHERS	INDERJIT SINGH @ NEETU AND AMRIK SINGH	33/17-07-2014	TALWARA	05-10-19

List of Proclaimed offender declared by the Court of Sh Lavdeep Hundal,SDJM , Garhshankar till April 2021

Sr. No.	Case No.	Case Title	Name of the PO Person	FIR No.	Police Station	Date of PO Declaration
nil						

List of Proclaimed offender declared by the Court of Ms Navreet Kaur, JMIC, Garhshankar till April 2021

Sr. No.	Case No.	Case Title	Name of the PO Person	FIR No.	Police Station	Date of PO Declaration
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nil

List of Proclaimed Offender declared by the Court of Ms. Prabha Prashar JMIC, Garhshankar Till April, 2021

Sr. No.	Case No.	Case Title	Name of the PO Person	FIR No.	Police Station	Date of PO Declaration
NIL						